

1	2	3	4	5
2009-10	43	26	345	0
2010-11	51	22	406	0
2011-12	148	13	589	50

Metro train for Surat city in Gujarat

*357. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) by when Central Government proposes to provide financial assistance to State Government of Gujarat for starting of Metro train network for Surat city; and

(b) whether Central Government is providing financial assistance to State Government of Gujarat for establishing Metro train network in other cities of Gujarat; and

(c) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): (a) Ministry of Urban Development has not received any formal proposal from the Government of Gujarat for providing financial assistance for starting of Metro train network for Surat city.

(b) No Sir.

(c) Does not arise.

Scheme of affordable housing in partnership

*358. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government had launched a Scheme of Affordable Housing in Partnership (AHP) in 2009;

(b) if so, the details of the scheme;

(c) the number of projects sanctioned till now, including in Andhra Pradesh; and

(d) the number of houses constructed so far?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) Yes Sir. The Scheme of Affordable Housing in Partnership (AHP) launched in 2009 seeks to encourage State Government to work in partnership models with multiple stakeholders including the private sector for creation of affordable housing stock, as envisaged in the National Urban Housing and Habitat Policy 2007. The scheme has now been dovetailed with the scheme of Rajiv Awas Yojana (RAY) and is applicable to all cities covered under RAY.

Under the Affordable Housing in Partnership scheme, central assistance is envisaged at the rate of Rs. 50,000 per affordable unit or 25% of the cost of civic infrastructure (internal and external) proposed in the project, whichever is lower. Project of rental housing and dormitories for new migrants are also eligible for the above central assistance.

(c) and (d) Under Affordable Housing in Partnership Scheme, 8 projects have been sanctioned so far with a central assistance of Rs. 7.22 Crores for construction of 5776 Affordable dwelling units. As no projects have been received from the Government of Andhra Pradesh under the Scheme of Affordable Housing in Partnership (AHP). Hence, no projects have been sanctioned in Andhra Pradesh.

Incidents of terrorist violence

*359. SHRI Y. S. CHOWDARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of incidents of terrorist violence that have taken place during the last three years across the country;

(b) the details of civilians and terrorists killed in these incidents during the last three years; and

(c) the details of foreign terrorists captured and the amount spent on them for their security during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) As per the available information, the details of Terrorist Violence/Bomb Blasts that took place in the hinterland during the last three years and the current year, the number of persons killed and status of investigation is given in Statement-I (See below).